

To,
The Registrar(General),
National Green Tribunal
Principal bench
New Delhi

No. 105B/6/OA-427/312015 सीटी 12022

Date 07/10/2022

Subject : Action Taken report in compliance of order dated 15-07-2022 passed by NGT on OA No 427/2022 titled by Ashok Jolly and others versus state of uttar Pradesh.

Sir,

In the above noted case Hon'ble Tribunal has directed that

".....2. In view of the averments made in the application, it would be appropriate to have a factual and action taken report from a Joint Committee comprising of State PCB, Director, Department of Industries, Government of Uttar Pradesh and District Magistrate, Meerut. Joint Committee shall meet within four weeks, undertake site visits, look into the grievances of the applicant, verify the factual position and take requisite remedial action by following due process of law. State PCB will be the Nodal agency for coordination and compliance.

3. Factual and action taken report may be furnished within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF....."

In pursuant to said directions a joint committee of State PCB, Director, Department of Industries, Government of Uttar Pradesh and District Administration, Meerut visited the alleged Plaster of Paris (POP) factory Patel Nagar colony near children park Meerut on dated 22-08-2022. In this regard a joint factual report has been submitted by the above team (factual report attached).

In the factual report it is mentioned that the matter is related to the firm in the name of M/s Sheelawati & Co. 154 (Old no 114) Patel Nagar Meerut. At the site, joint committee found that trading activity of plaster of paris (POP) and lime powder was being done, no any manufacturing activity was found in the godown, the joint committee, at the time of inspection also met with Mr. Ashok Jolly complainant Mr. Jolly refused that he had made any complaint against POP and Lime powder factory/godown and in this regard a written statement of Rs. 10/- non judicial stamp paper dated 22-08-2022 has been produced before joint committee. Accordingly a factual and action taken report is being submitted along with the present letter for kind perusal and further action in this regard.

With regards,

Enclosure : 1. Factual report of joint team.
2. Written statement

Your's faithfully,


(Vijay)
Regional Officer,
Meerut

Copy : District magistrate, Meerut for information and necessary action.


Regional Officer

Report regarding Hon'ble NGT Dated 15-07-2022 in OA No. 427/2022

Pursuant to the direction given by Hon'ble NGT in the order passed on dated 15-07-2022 in OA No. 427/2022. The main relevant contents of the order are as under :-

“.....2. In view of the averments made in the application, it would be appropriate to have a factual and action taken report from a Joint Committee comprising of State PCB, Director, Department of Industries, Government of Uttar Pradesh and District Magistrate, Meerut. Joint Committee shall meet within four weeks, undertake site visits, look into the grievances of the applicant, verify the factual position and take requisite remedial action by following due process of law. State PCB will be the Nodal agency for coordination and compliance.

3. Factual and action taken report may be furnished within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.....”

In compliance of the above order, the following officials from the offices of District Magistrate, Meerut, Department of industries and UP Pollution Control Board, Meerut inspected the place mentioned in the order on dated 15-07-2022.

- | | | |
|----------------------|---|--|
| 1. Rameshwer Prashad | - | Tehsildar Meerut |
| 2. Ram Lal Singh | - | Revenue Inspector Tehsil, Meerut |
| 3. Mohit Kumar | - | Assistant Commissioner Industry Meerut |
| 4. Prakhar Kumar | - | AEE,UP Pollution Control Board, Meerut |

The Joint committee inspected the questioned POP factory site on dated 22-08-2022. The details are as under:-

1. During the joint inspection it was observed that the matter is related to the Firm in the name of M/s Sheelawati & Co. 154 (Old no 114) Patel Nagar Meerut. The proprietor of the firm is Shrimati Sheelawati W/o Shri Jagdish Prashad.
2. At the site the trading activity of POP (Plaster of Paris) and lime powder was being done.
3. For the trading of POP (Plaster of Paris) and lime powder, the material was stored in covered room/godown with pucca floor having an area of about 1000sq. foot. At the time of inspection Photographs of said godown was taken which is being here by annexed as annexure-01.
4. No manufacturing activity was found in the godown.
5. Packed, POP (Plaster of Paris) and lime powder in bags were found stacked in the godown.
6. For the loading and unloading trading material POP (Plaster of Paris) and lime powder, packed bags were used no loose or open practice was being done.
7. Joint Committee, at the time of inspection also met with Mr. Ashok Jolly, complainant. Mr. Jolly refused that he had made any complaint against POP (Plaster of Paris) and lime powder factory/godown. A written statement on Rs. 10/- non judicial stamp paper, Notary dated 22-08-2022 stating that he has no any complaint and there is no problem regarding the activity of godown of POP (Plaster of Paris) and lime powder, was produced before Joint Committee. A copy of the said statement is here by annexed as annexure-2.
8. The proprietor of the godown produced registration Certificate of Commercial department U.P. in the certificate TIN no. 09678400826 dated 05/01/1996 is mentioned which is here by annexed as annexure-3.



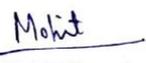
Mohit



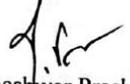
9. At the time of on-site inspection at that place trading of POP Powder & Lime is carried on, any manufacturing process has not been observed photographs attached.
10. POP Powder and Lime is stored in covered room.
11. During the inspection firm owner has submitted Commercial Taxes Department Registration & House Tax Bill of Nagar Nigam Meerut. Annexed as Annexure 01.
12. During the inspection joint Committee was met to petitioner Shri Ashok Jolly who lives near complainant at Plot No 94 Patel nagar Meerut.
13. Petitioner was denied that he was not complained to Hon'ble NGT and Submitted an affidavit in this regard. Annexed as Annexure 02.
14. The proponent of the firm/godown has written a letter to Nagar Nigam, Meerut regarding land use of the godown. Kar Nirdharan Adhikari Nagar Nigam, Meerut has verified that building Old No. 141 and new No. 154 ground floor 1080Sq foot is commercial for godown.
15. Firm M/s Sheelawati & Co. 154 Patel Nagar Meerut is not registered in department of industry as industry.

A factual report is being submitted for kind perusal and further action in this regard.


(Prakhar Kumar)
AEE
UP Pollution Control Board
Meerut


(Mohit Kumar)
A.C.I.,
Meerut


(Ram Singh)
RI Tehsil,
Meerut


(Rameshwer Prashad)
Tehsildar,
Meerut

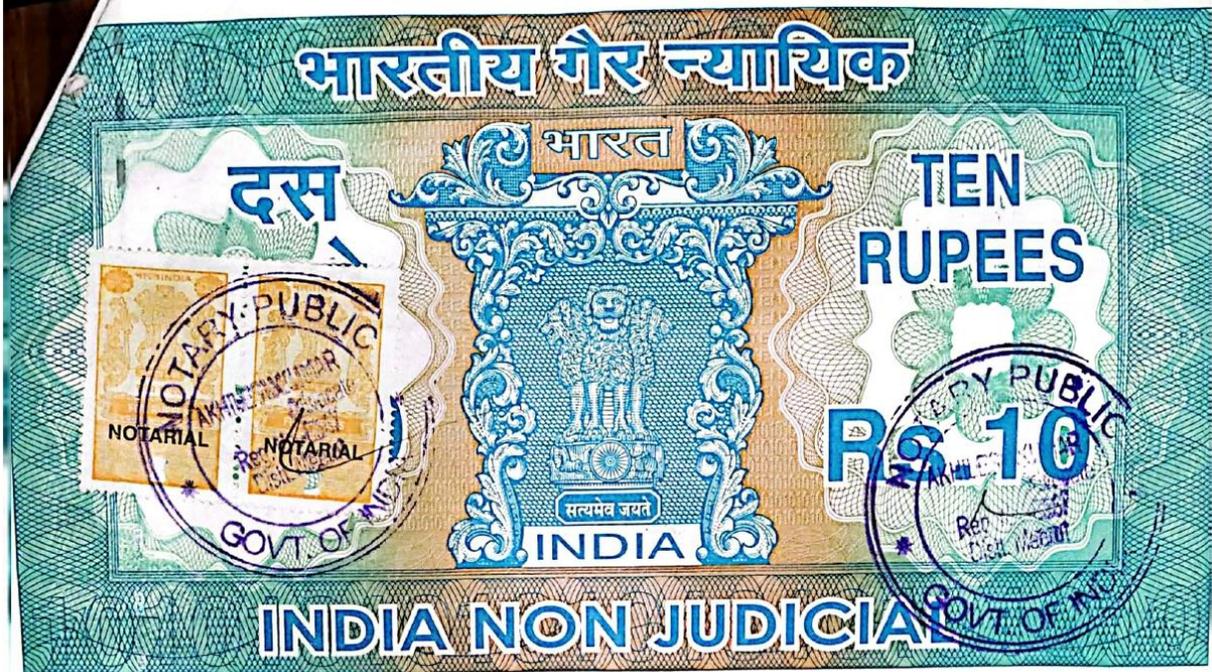
REGARDING HON'BLE NGT DATED 15-07-2022 IN OA NO. 427/2022. JOINT COMMITTEE INSPECTED THE QUESTIONED POP FACTORY SITE M/S SHEELAWATI & CO. 154 (OLD NO 114) PATEL NAGAR MEERUT ON DATED 22-08-2022











शपथ पत्र

उत्तर प्रदेश UTTAR PRADESH

08AE 744071

सम्कृत- माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली, जिला इकाई मेरठ।

वैस नं० बी ए २०११ ४२७ ॥
 शपथ पत्र और से अशोक जोशी पुत्र स्व० कस्तूरी लाल निवत्सी ६३-६४ पटेल नगर मेरठ
 शपथ पूर्वक निम्न कथन करता हूँ कि :-

१- यह कि मैं शपथ पूर्वक कथन करता हूँ कि मेरा नाम व पता उपरोक्त है जो सही है तथा शपथ पत्र मेदिथे तथ्या से परिचित हूँ तथा इस पर मेरे ही हस्ताक्षर प्रमाणित



२- यह कि मैं शपथ पूर्वक कथन करता हूँ कि मेसर्स शीलावती एण्ड कम्पनी पुराना नं० ११ पटेल नगर मेरठ पर स्थित है जिस में प्लास्टर आफ पेरिस का क्रय विक्रय का कार्य चल रहा है। मैं जानती हूँ कि उक्त फर्म के पडोस में रहता हूँ मुझे उक्त फर्म में होने वाले कार्य से कोई आपत्ति नहीं है ना ही प्रदर्शना होता है कमेटी द्वारा बताया गया है कि मैंने उक्त फर्म की बाबत कोई प्रार्थना पत्र उक्त फर्म के बाबत नहीं दिया है ना ही मुझे कोई परेशानी है उक्त प्रार्थना मूठे तथ्यों पर आधारित है जो कि मूठे हैं तथा उक्त प्रार्थना पत्र मेरे द्वारा दिया गया बताया गया है उसे निरस्त करने की कृपा के

उपरोक्त त कथन सब सत्य है कोई बात असत्य नहीं है मगवान मेरी मदद करे।

प्रमाणित स्थान मेरठ दिनांक- २२-८-२२

शपथ कर्ता के हस्ताक्षर

अशोक जोशी

॥ अशोक जोशी ॥
अशोक

ATTESTED
AKHILESH KUMAR
NOTARY MEERUT

OA No 427



Commercial Taxes Department, Uttar Pradesh

A complete report of a registered dealer

TIN	: 09678400826	Firm name	: M/S SHEELAWATI CO
Registration Date	: 05/01/1996	Office Name	: Meerut Sector-12, AC
Dealer Name	: SHEELAWATI W/O JAGDISH PRASAD	Dealer Address	: 114 PATEL NAGAR MRT 114 PATEL NAGAR MRT
Cancel Date	:	Suspend Date	:
		Restore Date	:

Search Result based on GSTIN/UIN : 09AAHPW1221A1Z3

Legal Name of Business	Trade Name	Effective Date of registration
SHEELA WATI	M/S SHEELAWATI CO	01/07/2017
Constitution of Business	GSTIN / UIN Status	Taxpayer Type
Proprietorship	Active	Regular
Administrative Office	Other Office	Principal Place of Business
(JURISDICTION - STATE) State - Uttar Pradesh Zone - Meerut Range - Meerut (B) Sector - Meerut Sector-12	(JURISDICTION - CENTER) Commissionerate - MEERUT Division - DIVISION I MEERUT Range - RANGE-IV	114, PATEL NAGAR, THAPAR NAGAR MEERUT, Meerut, Uttar Pradesh, 250002

Dealing In Goods and Services

Goods	
HSN	Description
25201010	GYPSUM; ANHYDRITE; PLASTERS (CONSISTING OF CALCINED GYPSUM OR CALCIUM SULPHATE) WHETHER OR NOT COLOURED, WITH OR WITHOUT SMALL QUANTITIES OF ACCELERATORS OR RETARDERS - GYPSUM; ANHYDRITE; NATURAL

To verify details, please check on this url.

<http://13.232.171.198/vyasmis/subvatthelpdesk/VATinLSdealer>

श्रीमती श्रीमती

9/03

सेवा में,

श्रीमान कर निर्धारण अधिकारी महोदय,
नगर निगम, मेरठ

विषय: आवासीय व आवासीय का विवरण लेने के सम्बन्ध में प्रार्थना-पत्र

महोदय,

स विनय निवेदन है कि प्रार्थी मकान नं०- पुराना 14। नया नं० 154 पटेल नगर
कालोनी, मेरठ का स्वामी है। तथा यह भवन कितना आवासीय है, तथा कितना
आवासीय है।
(०यवस्था)

अति: श्रीमानजी से निवेदन है कि आप मुझे इसका विवरण दखाने की कृपार।

आपको अति कृपा होगी।

दिनांक 29-8-2022

प्रार्थी
श्रीमती

श्रीमती श्रीमती
निवासी पटेलनगर, कालोनी, मेरठ

T.S. श्री केशव चंद्र

30/8/22

T.S./K.N.A महोदय,

उपरोक्त भवन संख्या = 14। पुराना व 154 नया श्रीमती शीला देवी पत्नी स्व. लक्ष्मण प्रसाद
व श्रीमती भागी देवी पत्नी स्व. केशव चंद्र का नाम व भूतल = 1080 वर्ग फुट पर व्यावसाय (शीट नं०) व 630 वर्ग
फुट में (अनवसाय) बने चले रहे हैं।
रिपोर्ट उपरिष्ठ हेतु।

31/8/22

डा. बाबू
कर निर्धारण अधिकारी
नगर निगम, मेरठ



UTTAR PRADESH नगर महापालिका, मेरठ
 कर निर्धारण सूची 1-4-91 से प्रभावी
 पृष्ठ संख्या = 68
 62AE 3979-3
 मौहल्ला परे नगर कालेनी
 वार्ड नं. 1 / गुण 50/64-गण

(नगर महापालिका अधिनियम की धारा 207/210 के अन्तर्गत)

क्रमांक	गृह संख्या		मालिक का नाम पिता का नाम पता (और एजेंट अगर कोई हो)	मकानियत का विवरण	नाम किरायेदार अथवा अध्यासी	किराया मासिक	वार्षिक मूल्य	वार्षिक कर	पुनरीक्षण अधिकारी द्वारा नियत		विवरण
	पुराना	नया							वार्षिक आय	वार्षिक कर	
1	2	3	4	5	6	7	8	9	10	11	12
	111	151	श्रीमति शोला देवी 1/0 स्व. के. लाल देवी पुसाद व श्रीमति भाया देवी 1/0 स्व. के. लाल देवी	मूल ल. - 1080 वर्ग फुट (गोला भू) 630 वर्ग फुट आवासीय 1080x112x12x3= 43545 1080x0:28x12x3= 10888 630x1067x12= 2625 कुल = 2% = 1088 कुल वा. मू० = 68144							58144 8518 पिनकोड 201002 पुमावी 1-4-17 नं. 80

ह. प्रतिलिपिकर्ता : 25/8/22
 ह. जांचकर्ता : 25/8/22

25/08/2022

विवरण

**मेरठ नगर निगम
बिल**



घर, टी. आई. नंबर (PTIN) Physical No. (Financial Year)	150081985 2022-2023
जोन (Zone) वार्ड (Ward)	Head Quarter 64
मूक मालिक का नाम (Owner Name)	SHREJA DEVI
मूक मालिक के पिता/पति का नाम (Owner/Father's Name)	JAGOJESH, KAILASH
मोबाइल नंबर (Mobile No)	9877386003
मूक मालिक का पता (Owner Address)	154 PATEL NAGAR COLONY PATEL NAGAR COLONY Main Road
मूक मालिक पुराना (Old House No)	141
नया मालिक नंबर (New House No)	154
वार्डिंग सूचकांक का अनुपात (%)	12.50%
वार्डिंग सूचकांक का अंतराव (%)	2.50%
वार्डिंग सूचकांक का अंतराव (%)	8.00%
बिल जारी करने की तिथि	31/08/2022

बिल नंबर (Bill No)	B202213056134
बिल तिथि (Bill Date)	17/08/2022
वर्षिक मूल्य (ARV)	65144.00
वर्षिक मूल्य (ARV)	0.00
अवकाश मूल्य (Arrear House Tax)	0.00
अवकाश मूल्य (Interest House Tax)	0.00
अवकाश जलकर (Arrear Sewer Tax)	0.00
अवकाश जलकर (Interest Sewer Tax)	0.00
अवकाश जलकर (Arrear Water Tax)	0.00
अवकाश जलकर (Interest Water Tax)	8518.00
वर्तमान मूल्य (Current House Tax)	1704.00
वर्तमान जलकर (Current Sewer Tax)	5452.00
वर्तमान जलकर (Current Water Tax)	15674.00
कुल (Total)	1704.00
घर मूल्य (Discount on House Tax)	341.00
घर जलकर (Discount on Sewer)	1090.00
घर जलकर (Discount on Water Tax)	12539.00



अवकाश बिल:
 1. बिल जारी होने की तिथि से 15 दिनों के भीतर अवकाश बिलों का भुगतान किया जायेगा (घर मूल्य के 20% तक)। अतः अवकाश बिलों की अवकाश भुगतान का अवकाश 15 दिनों के भीतर ही किया जायेगा।
 2. देय बिलों के 15 दिनों के भीतर भुगतान न होने पर बिलों के अंतराव का दर 20% (दो गुना) होगा।
 3. देय बिलों के 15 दिनों के भीतर भुगतान न होने पर बिलों के अंतराव का दर 2 से 3.50 तक।
 4. बिलों के अंतराव का दर 10 से 1 तक और अंतराव 2 से 3.50 तक।
 5. बिलों के अंतराव का दर 10 से 1 तक और अंतराव 2 से 3.50 तक।
 6. अधिक जानकारी के लिए <https://ptax.mn.nic.in> पर भुगतान अवकाश संबंधित जानकारी प्राप्त की जायेगी।

मेरठ नगर निगम

मेरठ नगर निगम

मेरठ नगर निगम

PROVISIONAL

यह बिल प्रारंभिक रूप से जारी किया गया है। इस बिल के अंतर्गत बिलों के अंतराव का दर 20% (दो गुना) होगा।
 अधिक जानकारी के लिए <https://ptax.mn.nic.in> पर भुगतान अवकाश संबंधित जानकारी प्राप्त की जायेगी।
 01.08.2022 से जारी किया गया बिल का अंतराव का दर 2 से 3.50 तक।
 01.08.2022 से जारी किया गया बिल का अंतराव का दर 2 से 3.50 तक।
 01.08.2022 से जारी किया गया बिल का अंतराव का दर 2 से 3.50 तक।

Meerut Nagar Nigam (Form-1)



Receipt No. (रसीद नं.)	R2223000040025	Financial Year (वित्तीय वर्ष)	2022-2023
Paid Up to	31-03-2023	Date (दिनांक)	24-08-2022
Assessee Detail		Tax Detail	
PTIN	150001985	House Tax (Arr. + Int.) (गृह कर)	0.00
Received from	SHEELA DEVI	Sewer Tax (Arr. + Int.) (सीवर कर)	0.00
Owner's Father/Husband	JAGDEESH, KAILASH	Water Tax (Arr. + Int.) (जलकर)	0.00
House No (मकान नं.)	154	Current House Tax (वर्तमान गृह कर)	6814.00
Zone (ज़ोन)	Head Quarter I	Current Sewer Tax (वर्तमान सीवर कर)	1363.00
Ward (वार्ड)	64	Current Water Tax (वर्तमान जलकर)	4362.00
Locality (मंडला)	Patel Nagar Colony		
Payment Details			
Amount (कुल राशि)	Pay Amount (राशि)	Due Amount (देय राशि)	
12539.00	12539.00	0.00	
Cheque Number (चेक नं.)	Bank (बैंक का नाम)		-
Total In Words (रकम शब्दों में)	Twelve Thousand Five Hundred and Thirty-Nine Rupees Only		
Cashier / कर्मचारी	City Commissioner / नगर आयुक्त		
Account Officer/Revenue Superintendent (दोस्त अधिकारी) / नगर आयुक्त	Clerk-in-charge of Demand and Collection Register (समर्पित लिपिक मंडल पूर्ण रजिस्टर)		

